

CIVIL JUDGE AND JMFC, KORATAGERE

CAUSE LIST

15.06.2020

Sl. No.	CASE NO	CASE STAGE	ADVOCATE NAME
1.	O.S. 83/2009	ARGUMENTS	DVS-BAP
2.	O.S. 82/2014	ARGUMENTS	KSJ
3.	O.S. 135/217	HEARING	SNH
4.	O.S. 20/2018	HEARING	DCS
5.	O.S. 21/2018	ARGUMENTS	AMK
6.	O.S. 24/2018	ARGUMENTS	HRR - BHN
7.	O.S. 55/2018	ISSUES	HVS
8.	O.S. 96/2018	HEARING	RS
9.	O.S. 151/2018	ISSUES	GSS
10.	O.S. 204/2019	JUDGMENT	DCS
11.	O.S. 50/2020	ORDERS	MLS
12.	FDP.09/2000	HEARING	KSJ-HKM
13.	CC. 326/2020	CUSTODY CASE	APP-HKM
14.	CC. 327/2020	CUSTODY CASE	APP-DK
15.	CR. 53/2020	HEARING	APP-DK
16.	CR. 93/2020	OBJ & HEARING	APP-DK
17.	CR. 95/2020	OBJ & HEARING	APP-HP

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